



भारतीय रिजर्व बैंक
RESERVE BANK OF INDIA

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January 19, 2026

All Scheduled Commercial Banks (excluding Regional Rural Banks);
Primary (Urban) Co-operative Banks;
State Co-operative Banks;
All-India Financial Institutions

Madam / Dear Sir,

Interest Subvention for Pre- and Post- Shipment Export Credit under Export Promotion Mission (EPM) – Niryat Prothsahan

The Government of India has announced the captioned **Scheme** under the EPM on a pilot basis. The operational instructions for implementation of the Scheme, as notified by the Directorate General of Foreign Trade *vide Trade Notice No. 20/2025-26 dated January 2, 2026*, read with *Trade Notice No. 22/2025-26 dated January 16, 2026*, are enclosed.

2. In terms of the above instructions, eligible lending institutions shall extend the benefit of interest subvention to eligible exporters strictly in accordance with the provisions of the Scheme, and subject to compliance with the extant regulatory instructions issued by the Reserve Bank.

3. The eligible lending institutions shall ensure that interest subvention is extended only in respect of eligible export credit, and that claims are submitted in accordance with the operational instructions and procedures as may be prescribed from time to time.

Yours faithfully,

(Vaibhav Chaturvedi)
Chief General Manager